

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5345
ANSWERED ON:22.12.2000
IRREGULARITIES IN STATE BANK OF INDORE, RAJOURI GARDEN
CHADA SURESH REDDY

Will the Minister of FINANCE be pleased to state:

to the reply given to Unstarred Question No.924 on 24 November, 2000 and state:

- (a) the number of accounts which the employee of Bank had got opened in Rajouri Garden Branch of State Bank of Indore, Delhi in the names of his relatives;
- (b) whether the genuineness of the said accounts has been investigated by State Bank of Indore;
- (c) if so, the name of the officer who had opened the said accounts and action taken against the officer involved; and
- (d) the extent to which loss, if any, has been suffered by State Bank of Indore through these accounts?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a), (b), (c) & (d) : State Bank of Indore has reported that an employee of Corporation Bank has opened twenty two deposit accounts in the name of his relatives with their Rajouri Garden, New Delhi branch. All the accounts were introduced by the Branch Manager. The bank has not found any of its employees involved in this case. The Central Bureau of Investigation (CBI) to whom the matter has been referred by Corporation Bank is investigating the case and seized all original documents. CBI has not so far registered any case against any officer of State Bank of Indore in the matter. State Bank of Indore has so far not made any separate investigation and bank has not observed any lapses on the part of Branch Manager. Bank has also reported that bank has not suffered any loss in this case.